

(ग) और (घ) आन्ध्र प्रदेश, आसाम, बिहार, गजरात, मद्रास, महाराष्ट्र, मैसूर, उड़ीसा, पंजाब, राजस्थान, उत्तर प्रदेश, पश्चिमी बंगाल के राज्यों में तथा दिल्ली, हिमाचल प्रदेश, मणिपुर और त्रिपुरा के संघ राज्य क्षेत्रों में निर्वाचन क्षेत्रों के परिसीमन का कार्य हो रहा है और 1965 के अन्त तक उसके पूरा होने की सम्भावना है।

Cooperative Farming

216. { **Shri Bhagwat Jha Azad:**
Shri Yashpal Singh:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri R. S. Tiwary:

Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) whether Government propose to make cooperative farming an integral part of the community block development programme;

(b) whether the National Co-operative Farming Advisory Board has made a recommendation in this regard; and

(c) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) Yes, Sir.

(b) The National Co-operative Farming Advisory Board, at its sixth meeting held on 19-12-1964, recommended that co-operative farming should form an integral part of the block programme.

(c) The State Governments have been requested to implement the recommendation.

Development of Animal Husbandry

217. **Shri Dighe:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the provision made for the development of animal husbandry in the Third Five Year Plan;

(b) the amount spent so far;

(c) the amount ear-marked for the development of poultry during the Third Five Year Plan; and

(d) the amount spent so far?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah-nawaz Khan): (a) and (c). A provision of Rs. 54 crores has been made in the Third Five-Year Plan for development of animal husbandry. This includes a provision of Rs. 4.82 crores for development of poultry.

Under the Special Development Programme recently sponsored by the Government of India, poultry development and marketing schemes worth Rs. 3.34 crores have so far been sanctioned. Cattle, sheep and piggery development schemes worth Rs. 8.42 crores have also been sanctioned under the same programme. The expenditure on all these schemes is intended to be outside the Third Plan provision.

(b) and (d). Under the liberalised procedure laid down by the Planning Commission in 1958 for release of Central assistance, sanction for individual schemes is not now issued by the

Central Government as in the past. Information about the actual expenditure incurred on poultry and other animal husbandry schemes has, therefore, been called for from the State Government/Union Territories and the same will be furnished to the Lok Sabha as soon as received.

Duties of B.D.Os.

218. { Shri Bibhuti Mishra:
Shri Bhagwat Jha Azad:
Shri Yashpal Singh:

Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether it is a fact that Central Government have given directions to the State Governments to separate revenue works from the Block Development Officers;

(b) if so, the names of States which have followed the direction of the Central Government;

(c) the States which have not acted up to the directions of the Central Government; and

(d) the further action being taken by the Central Government in this regard?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) The view of the Central Government that the combination of the developmental and regulatory functions in the same staff below the level of the Sub-Division will be detrimental to the programme of Community Development was communicated to all State Governments.

(b) and (c). The revenue and development functions at the Block level are separated in all the States except

in Bihar where also in 248 blocks out of 575 separation of these two functions has been effected with effect from 1st January, 1965.

(d) The Ministry is in correspondence with the Government of Bihar regarding the separation of these two functions in the remaining blocks.

Agricultural Farms

219. **Shri Sham Lal Saraf:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the setting up of big agricultural farms like, Suratgarh and Jetsar in Rajasthan, has justified introducing tractorised farms on a big scale all over the country with the double purpose of production of food grains, cotton, oil seeds and gainful employment to otherwise, unemployed or partially employed farmers and others;

(b) whether the experience gained in this behalf is being put to use elsewhere; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (c). The experience gained in setting up Suratgarh and Jetsar Farms has been encouraging; much better results are expected when perennial irrigation is assured. The scope of setting such big farms is limited in the country except in the State of Rajasthan due to non-availability of large blocks of land having assured irrigation and other facilities. The question of starting more such farms in Rajasthan will be considered on completion of work on Rajasthan Canal.